

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 11-11-19 TO 15-11-2019

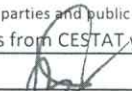
<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/50381/2018</u>	51437/2019	8/11/2019	14/11/2019
2	<u>ST/52026/2018</u>	51438/2019	8/11/2019	15/11/2019
3	<u>ST/50787/2019</u>	51439/2019	8/11/2019	14/11/2019
4	<u>ST/52025/2018</u>	51440/2019	8/11/2019	14/11/2019
5	<u>ST/51608/2019</u>	51441/2019	8/11/2019	14/11/2019
6	<u>ST/51537/2019</u>	51443/2019	8/11/2019	14/11/2019
7	<u>ST/51904-5/2017</u>	51444-51445/2019	8/11/2019	14/11/2019
8	<u>ST/51619/2019</u>	51446/2019	8/11/2019	14/11/2019
9	<u>ST/52031/2018</u>	51447/2019	8/11/2019	14/11/2019
10	<u>ST/53854/2018</u>	51448/2019	8/11/2019	14/11/2019
11	<u>ST/50817/2018</u>	51449/2019	8/11/2019	14/11/2019
12	<u>ST/51956/2019</u>	51450/2019	8/11/2019	14/11/2019
13	<u>ST/50769/2018</u>	51453/2019	8/11/2019	14/11/2019
14	<u>ST/52194/2018</u>	51454/2019	8/11/2019	14/11/2019
15	<u>ST/51957/2019</u>	51455/2019	8/11/2019	14/11/2019
16	<u>C/51125/2019</u>	51465/2019	8/11/2019	14/11/2019
17	<u>C/52593/2019</u>	51470/2019	13/11/2019	14/11/2019
18	<u>ST/328/2012</u>	51471/2019	13/11/2019	15/11/2019
MISC ORDERS				
1	<u>ST/55113/2013</u>	50660/2019	8/11/2019	14/11/2019
2	<u>ST/52350/2016</u>	50661/2019	8/11/2019	14/11/2019

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3	C/51160,51185, 51174,51186,51 184,51176,5118 9,51175,51173,5 1154,51166,511 63,51172,51159, 51158,51153,51 183,51171,5116 4,51165,51168,5 1157,51188,511 55,51179,51178, 51156,51169,51 181,51162,5116 7,51180,51187,5 1161,51170,511 77,51182,51160, 51185,51174,51 186,51184,5117 6,51189,51175,5 1173,51154,511	50704-50740/2019	11/11/2019	14/11/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto
 uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				
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CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 18-11-19 TO 22-11-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/52130/2015,ST/56163/2013</u>	51487-51488/2019	15/11/2019	21/11/2019
2	<u>ST/51742/2016</u>	51489/2019	18/11/2019	19/11/2019
3	<u>C/50523/2018</u>	51490/2019	15/11/2019	19/11/2019
4	<u>C/51595/2018</u>	51491/2019	15/11/2019	19/11/2019
5	<u>C/50196/2018</u>	51492/2019	15/11/2019	19/11/2019
6	<u>ST/53414/2015</u>	51497/2019	19/11/2019	21/11/2019
7	<u>ST/52191/2015</u>	51498/2019	20/11/2019	21/11/2019
8	<u>ST/55775/2014</u>	51500/2019	20/11/2019	21/11/2019
MISC ORDERS				
1	<u>C/51976-52032/2019</u>	50798-50854/2019	14/11/2019	18/11/2019
2	<u>C/52078/2019</u>	50855/2019	15/11/2019	18/11/2019
3	<u>ST/52378/2019</u>	50856/2019	15/11/2019	19/11/2019
4	<u>ST/50525/2015</u>	50858/2019	19/11/2019	21/11/2019
5	<u>ST/52592/2019</u>	50868/2019	20/11/2019	21/11/2019
INTERIM ORDER				
1	<u>C/51584/2019</u>	49/2019	15/11/2019	18/11/2019

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CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 25-11-19 TO 29-11-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBER S</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/50217/2014</u>	51499/2019	22/11/2019	25/11/2019
2	<u>ST/52482-52483,52486,52505/2016</u>	51513-51516/2019	22/11/2019	25/11/2019
3	<u>ST/500089/2017</u>	51518/2019	27/11/2019	28/11/2019
4	<u>ST/50640/2018</u>	51519/2019	27/11/2019	28/11/2019
5	<u>ST/50736/2018</u>	51520/2019	27/11/2019	28/11/2019
6	<u>ST/50741/2018</u>	51521/2019	27/11/2019	28/11/2019
7	<u>ST/50843/2018</u>	51522/2019	27/11/2019	28/11/2019
8	<u>ST/51168/2018</u>	51523/2019	27/11/2019	28/11/2019
9	<u>ST/51610/2018</u>	51524/2019	27/11/2019	28/11/2019
10	<u>ST/51619/2018</u>	51525/2019	27/11/2019	28/11/2019
11	<u>ST/52223/2018</u>	51526/2019	27/11/2019	28/11/2019
12	<u>ST/52709/2018</u>	51527/2019	27/11/2019	28/11/2019
13	<u>ST/52878/2018</u>	51529/2019	27/11/2019	28/11/2019
14	<u>ST/50342/2019</u>	51530/2019	27/11/2019	28/11/2019
15	<u>ST/50737/2019</u>	51531/2019	27/11/2019	28/11/2019
16	<u>ST/51024/2019</u>	51532/2019	27/11/2019	28/11/2019
17	<u>ST/51286/2019</u>	51533/2019	27/11/2019	28/11/2019
18	<u>ST/51568/2019</u>	51534/2019	27/11/2019	28/11/2019
19	<u>ST/51676/2019</u>	51535/2019	27/11/2019	28/11/2019
20	<u>ST/51937/2019</u>	51536/2019	27/11/2019	28/11/2019
21	<u>ST/52098/2019</u>	51537/2019	27/11/2019	28/11/2019
22	<u>ST/52132/2019</u>	51538/2019	27/11/2019	28/11/2019
23	<u>ST/51486/2019</u>	51546/2019	28/11/2019	29/11/2019
24	<u>ST/51878/2018</u>	51547/2019	28/11/2019	29/11/2019
25	<u>C/51059/2019</u>	51548/2019	28/11/2019	29/11/2019
26	<u>ST/52948/2016</u>	51549/2019	28/11/2019	29/11/2019
MISC ORDERS				
1	<u>ST/52107/2019</u>	50873/2019	27/11/2019	28/11/2019
2	<u>C/52484/2019</u>	50874/2019	27/11/2019	28/11/2019

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3	C/52094/2018	50877-50878/2019	27/11/2019	28/11/2019
4	ST/52338/2014	50879/2019	28/11/2019	29/11/2019
5	ST/51920/2018	50880/2019	28/11/2019	29/11/2019
6	ST/59594/2013	50881/2019	28/11/2019	29/11/2019
7	C/52121/2019	50882/2019	28/11/2019	29/11/2019
8	ST/54060,54072/2014	50883-50884/2019	28/11/2019	29/11/2019

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